

ment of cancer has been developed indigenously by the Department of Electronics and installed and successfully put to test at the Post Graduate Institute of Medical Education and Research, Chandigarh; and

(b) if so, what are the salient features thereof; and how it compares with the equipment hitherto imported for use in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K.MENON) : (a) Yes, Sir. A Linear Accelerator machine for Cancer Therapy was developed jointly by the Society for Applied Microwave Electronics Engineering and Research (Bombay), Central Scientific Instruments Organisation (Chandigarh) and Post Graduate Institute of Medical Education and Research (Chandigarh) with funding from Department of Electronics. This equipment has been installed at Post Graduate Institute of Medical Education and Research, Chandigarh where it is being successfully put to use for treatment of patients.

(b) The main specifications of the machine are comparable with similar imported machines. It operates in the nominal energy range of 4 Mev and has a operational dose rate of 250 Rads/minute at an Isocentre to target distance of 100 cms. The maximum field size for treatment is 26 x 26 cm.

#### Closure of sole public sector units

394. SHRI MENTAY PADMA-NABHAM : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that a study made by the Ministry of Finance has recommended closing down of some public sector units ;

(b) if so, what are the names of such public sector units which are continuously incurring losses; and

(c) the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN) : (a) No, Sir.

(b) and (c) Do not arise.

दिल्ली में जल तथा वायु प्रदूषण के संबंध में प्राप्त शिकायतें

\* 395. श्री शंकर दयाल सिंह : क्या पर्यावरण और वन मंत्री यह बातें की कृपा करेंगे कि :

(क) पिछले चार महीनों के दौरान सरकार को दिल्ली में जल तथा वायु प्रदूषण के संबंध में कितनी शिकायतें प्राप्त हुई ; और

(ख) इनमें से कितनी के विरुद्ध कार्यवाही की गई है और की गई कार्यवाही का व्यौर क्या है?

पर्यावरण और वन मंत्रालय में राज्य मंत्री (श्रीमती मेनका गांधी) : सरकार को जनवरी-अप्रैल, 1990 के बीच दिल्ली में जल और वायु प्रदूषण के संबंध में 41 शिकायतें प्राप्त हुई थीं।

(ख) प्राप्त हुई 41 शिकायतों में से, 24 युनिटों का निरीक्षण कर लिया गया है और 17 युनिटों का निरीक्षण अभी किया जाना है। दिल्ली प्रशासन की छः युनिटों को अनुकूल औद्योगिक क्षेत्रों में शिफ्ट करने की सलाह दी गई है। जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 के अन्तर्गत तीन इकाइयों को नोटिस जारी कर दिये गये हैं। वायु (प्रदूषण निवारण एवं